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Government of India
Ministry of Finance
Department of Financial Services

New Delhi, the 10th March, 2019

NOTIFICATION

S.O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Ms. T. L. Alamelu, Chairman-cum-Managing Director, Agriculture Insurance Company of India Limited, as Whole-Time Member (Non-Life) in the Insurance Regulatory and Development Authority of India with a fixed pay package of Rupees Four Lakh per month (without facility of house and car) for a period of three years with effect from the date of assumption of charge of the post or until further orders, whichever is earlier.

[F.No.R-16011/02/2012-Ins.I]

M. Singh

(Mritunjay Singh)

Under Secretary to the Government of India

scd
15/3/19

E.T.O. (Gen)

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